NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 176/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Hitesh Bhikubhai Patel.

V/s.

Hetshri Dairy Pvt Ltd.

Section of the Companies Act:

Sections 241 and 242 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 LUNUAU DALAL

PCS

Rusp. 2

1 (A)

2. DHZREM R. DAVE PUS

Petitoner

11/

<u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondent no. 2.

Petitioner filed affidavit on limitation aspect.

Respondents want to file short reply on limitation aspect.

For reply of Respondents, list the matter on 27.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.